

BENCH-I

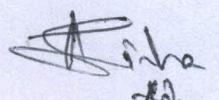
NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

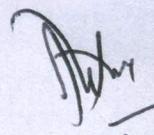
C.P.(IB) No. 645/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>th</sup> November 2017, 10.30 A.M

Name of the Company		I K Agencies Pvt.Ltd.- Vs- Howrah Mills Co. Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	ANIRUDDHA SINHA Advocate	Corporate Debtor	 28/11/17
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1.	PATITA PARAN BISHWAL, ADV	} Financial Creditor	 28/11/17
2.	AVIK CHOWDHURY, ADV		

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Financial creditor has filed this petition u/s. 7 of the Insolvency and Bankruptcy Code, 2016 (I&B Code). Ld. Counsel for the corporate debtor has filed Vakalatnama along with the Board Resolution. Reply may be filed within 7 days with a copy in advance to the opposite party.

List on 06/12/2017 for admission.



(Jinan K.R.)  
Member (J)



(V.P.Singh)  
Member (J)